

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 13th MAY, 2024, 10:30 A.M.

**IA (IBC)/36/GB/2024
In CP (IB)/15/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Indian Bank (Erstwhile Allahabad Bank) Vs Isha Biswas
UNDER SECTION	U/s 95 of IBC, 2016

For Petitioner (s) : Mr. Mukesh Sharma, Adv
For Respondent (s) :
For RP : Ms. Sudha Sarma, in person.

ORDER

CP (IB)/15/GB/2023

In view of the order passed in **IA (IBC)/36/GB/2024**, matter adjourned to **07.06.2024**.

IA (IBC)/36/GB/2024

Ld. Resolution Professional Ms. Sudha Sarma present in person. Service affidavit is filed evidencing service of report on the Personal Guarantor/ Respondent. None appeared for respondent or Financial Creditor. List the matter on **07.06.2024**, along with other connected matters for filing reply affidavit, if any, by the respondent/ Financial Creditor.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**